

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 2364
TO BE ANSWERED ON 03.08.2026**

ESTABLISHMENT OF ESI DISPENSARY AT BALUSSERY

2364. SHRI M K RAGHAVAN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is aware that the approval granted for establishing an Employees' State Insurance (ESI) Dispensary at Balussery in Kozhikode district has been suspended or kept in abeyance and if so, the reasons therefor;**
- (b) whether the Government is aware that a large number of insured workers and their dependants in the Balussery region are compelled to travel long distances to access the ESI medical facilities due to the non-establishment of the proposed dispensary and if so, the reasons therefor;**
- (c) whether the Government has received any representation from the State Government of Kerala, public representatives or workers' organisations seeking restoration of the approval for the establishment of Balussery ESI Dispensary; and**
- (d) if so, the details thereof and the action taken thereon?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (d): Employees' State Insurance Corporation (ESIC) Headquarters had accorded in-principle approval for establishment of an ESI Dispensary at Balussery in Kozhikode district. However, as the Government of Kerala could not operationalise the dispensary, the in-principle approval was withdrawn by ESIC on 20.02.2026.

Subsequently, the Government of Kerala requested to reconsider ESIC for establishment of the Balussery ESI Dispensary which was not acceded to by ESIC.

Contd..2/-

At present, the Insured Persons and their dependants in the Balussery region are availing primary medical care through the ESI Dispensary at Eranhipalam. Further, ESIC has approved a policy for utilization of State Government Community Health Centres (CHCs), Primary Health Centres (PHCs) and District Hospitals with a view to provide medical care in underserved areas. Subject to the consent of the State Government, these facilities may be utilized for providing immediate medical care and benefits to Insured Persons and their dependants.
